

Defective Case Register from 2025-04-17 to 2025-04-17

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/11342/2025	SIDHARTH SANKAR MOHAPATRA	2025-04-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of Father of the deponent does not tally in affidavit..(in Item No.2).2. Date of F.I.R.under Annexure-1 does not tally with date chart and petition.3. Occupation of the deponent not furnished in affidavit.
2	D-ABLAPL/11201/2025	SAROJ RANJAN SUBUDHI	2025-04-17	1,page no 12 13 not legible.
3	D-ABLAPL/11320/2025	CHITTA RANJAN BEHERA	2025-04-17	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Court fee of Rs.6/- not paid in the petition.2. Synopsis and Date Chart not furnished. 3..Petition not correctly addressed to Honorable Court
4	D-ABLAPL/11349/2025	KRISHNA CHANDRA TRIPATHY	2025-04-17	Put up for S.R. after filing of legible copy of ABLAPL petition along with Annexures.
5	D-ABLAPL/11277/2025	JAYAKRISHNA MOHAPATRA	2025-04-17	1.H.C.B.A. fee Rs 50/-not affixed in V.nama.
6	D-ABLAPL/11347/2025	PRABIR KUMAR RAY	2025-04-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Synopsis not furnished 2.Authorization to swear affidavit on behalf of other petitioner not furnished.
7	D-ABLAPL/11262/2025	LALATENDU SAMANTARAY	2025-04-17	1.Pages12 13 14 15 not legible.
8	D-ABLAPL/11344/2025	SOUBHAGYA KUMAR DASH	2025-04-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent not correctly furnished in affidavit.
9	D-WP(C)/14350/2025	ASHOK KUMAR PANIGRAHI	2025-04-17	C copy of Annexure 13 not filed
10	D-WP(C)/15306/2025	BAIDHAR SAHOO	2025-04-17	DATE OF REPRESENTATION NOT CORRECTLY FURNISHED IN INDEX AND PARA-9 UNDER ANNEXURE-10
11	D-CONTC/15334/2025	ADV.	2025-04-17	REFERENCE CERTIFICATE NOT FURNISHED
12	D-CONTC/14201/2025	ADV.	2025-04-17	1. Code NOT CORRECT 2. PAGE NOS. 15 TO 18 NOT NEAT
13	D-WP(C)/13403/2025	SANJIV JOSHI	2025-04-17	.Subject Code incorrectly Mentioned
14	D-ABLAPL/11322/2025	BAIVAV MISHRA	2025-04-17	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished on declaration.2.Age of the Opp.Party No.2 not furnished on the cause title.3. Page nos.16 and 20 to 26 not neat and legible.
15	D- CONTC/14272/2025	ADV.	2025-04-17	1. Code NOT CORRECT 2. REFERENCE CERTIFICATE NOT FURNISHED
16	D-WP(C)/13407/2025	AKSHYA KUMAR BEHERA	2025-04-17	1-COURT FEE IS DEFICIENT. Court Fee Rs 42/- to be paid on petition
17	D-WP(C)/15269/2025	SOMANATH MISHRA	2025-04-17	annexures not properly marked in petition.
18	D- CONTC/14250/2025	SUDEEPTA KUMAR SINGH	2025-04-17	CAUSE TITLE OF W.P (C) NO.26735/2024 BE FILED THEN PUT UP FOR S.R
19	D-WP(C)/13397/2025	SANJIV JOSHI	2025-04-17	.Subject Code incorrectly Mentioned
20	D- CONTC/14273/2025	ADV.	2025-04-17	REFERENCE CERTIFICATE NOT FURNISHED
21	D- CONTC/14282/2025	ADV.	2025-04-17	Code NOT CORRECT
22	D- ABLAPL/11278/2025	BIJAYA KUMAR RAGADA	2025-04-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
23	D- ABLAPL/11298/2025	BIDESHI KUMAR GHADEI	2025-04-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Code no. , not correct in index. 2.page nos. 8 and 11 are not neat.
24	D- ABLAPL/11279/2025	BHARAT BHUSAN ROUTRAY	2025-04-17	page mark not correct in annex.1, as per index.
25	D- ABLAPL/11280/2025	BIBHUTI RANJAN MOHANTY	2025-04-17	As per standing order name of the victim / informant shall not be reflected in the petition. Then S.R. will be made.
26	D-WP(C)/14449/2025	NISHIKANTA MOHAPTRA	2025-04-17	.Subject Code incorrectly Mentioned
27	D-WP(C)/15591/2025	BINOD KUMAR HATI	2025-04-17	Representation date not mention in petition
28	D-WP(C)/14586/2025	SASMITA NAYAK	2025-04-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page No 37 42 47 48 49 57 and 58 not neat and legible.
29	D-WP(C)/14839/2025	BHAGABAN BEHERA	2025-04-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure 2 3 and 5 series not neat and legible.
30	D-WP(C)/15189/2025	RAJJEET ROY	2025-04-17	DATE OF ORDER DT22.1.2025 UNDER ANNEXURE-4 MENTIONED IN PRAYER OF IA NOT CORRECT.

31	D-ABLAPL/11240/2025	TANMAYA KUMAR MOHANTY	2025-04-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 7 and 8 not neat.2.The date of execution not furnished. 3.Petition not correctly addressed to Honorable Court
32	D-ABLAPL/11292/2025	DOLAGOBINDA MOHAPATRA	2025-04-17	G.R. no. , blank in the petition.
33	D-CRLREV/11605/2025	SATYA NARAYAN MISHRA 4	2025-04-17	1. C.Copy not filed. 2. Good ground certificate not furnished.
34	D-ABLAPL/11317/2025	AMLAN SHAKTI PAUL	2025-04-17	Deponent ,Occupation not properly furnished in affidavit.
35	D-ABLAPL/11289/2025	NIRANJAN LENKA	2025-04-17	.Subject Code incorrectly Mentioned
36	D-CMP/15243/2025	SAMIR KUMAR MISHRA, (SR.ADV.)	2025-04-17	Page -88 of annexure- 7 is not neat .
37	D-WP(C)/15621/2025	BANSHIDHAR SATAPATHY	2025-04-17	1.Page Nos.18 and 19 Are Not Legible. 2.Subject Code Not Furnished .
38	D-CMP/15677/2025	SATYA NARAYAN MISHRA 4	2025-04-17	1.Date mentioned in the Prayer Portion be corrected.
39	D-BLAPL/11544/2025	AMLAN SHAKTI PAUL	2025-04-17	1. Put up for S.R. after rejection order properly placed on record as per index.
40	D-BLAPL/11613/2025	NIRANJAN LENKA	2025-04-17	1. As per rejection order under Annexure-3,in G.R.Case No.842/2024 not mentioned in the cause title.
41	D-BLAPL/11530/2025	AMULYA RATNA PANDA	2025-04-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 11 not neat.
42	D-BLAPL/11431/2025	BIRANCHI NARAYAN MAHAPATRA	2025-04-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Occupation not mentioned in Affidavit.2.Page 23 not legible.
43	D-BLAPL/11461/2025	DILLIP KUMAR PATRA	2025-04-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
44	D-BLAPL/11519/2025	PRASANT KUMAR BARIK	2025-04-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of rej.order not correct in index , annex. 2. 2. page 11 and 22 are not neat.
45	D-BLAPL/11522/2025	JYOTIRMAYA SAHOO	2025-04-17	Date of rej. order not correct in petition, para.4 .
46	D-BLAPL/11517/2025	BIJAYA KUMAR RAGADA	2025-04-17	Sl. nos. 6 to 9 not furnished in the FIR.
47	D-BLAPL/11537/2025	SOUBHAGYA SWAIN	2025-04-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				1. Date of F.I.R. under Annexure-1 does not tally with para-2 of the petition.2. paragraph no. not furnished on declaration.3. Signature of the petitioner on V.Nama does not tally with cause title.
48	D- BLAPL/11540/2025	SIDDHARTH PRASAD MISHRA	2025-04- 17	1. As per standing order no.03 dated 09.07.2024, the name of the informant/Victim shall not be reflected in the petition.Put up for further S.R.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 17-04-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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